

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 03

Customs Appeal No.10832 of 2022

(Arising out of MUN-CUSTM-000-APP-453-22-23 dated 08/07/2022 passed by Commissioner of Customs (Appeals) Ahmedabad)

Commissioner of CUSTOMS-MUNDRA
Office of the Principal Commissinerate of Customs,
Port User Bild, Custom House Mundra, Mundra, Kutch
Gujarat-37042

.....Appellant

VERSUS

M/s. Vinayak Trading
208, Agarwal City Square
Manglam Place,
Sector 3, Rohini, Delhi-110008.

.....Respondent

APPEARANCE:

Shri Girish Nair, Assistant Commissioner (AR) for the appellant
Shri. Kamaljeet Singh, Advocate for the Respondent

CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU
HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA

DATE OF HEARING: 05.08.2024
DATE OF DECISION: 27.08.2024

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10667 of 2022.

(RAJU)
MEMBER (TECHNICAL)

(SOMESH ARORA)
MEMBER (JUDICIAL)